

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 120/99

Thursday the 17th day of June 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

V. Shanmughan
Carriage and Wagon Khalasi
Office of the Chief Train Examiner
Southern Railway, Ernakulam Jn.

...Applicant

(By advocate Mr M.K.Shashikumar)

Versus

1. Union of India, represented by
The General Manager
Southern Railways
Chennai.
2. Divisional Personnel Officer
Southern Railway, Divisional Office
Trivandrum. ...Respondents.

(By advocate Mr Mathews J. Nedumpara)

The application having been heard on 17th June 1999,
the Tribunal, on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant who commenced his career as a casual labour in the year 1974 and was absorbed as Khalasi in the year 1976 but transferred on mutual request to Trivandrum Division at Ernakulam is aggrieved that he has not been considered for promotion at the appropriate time when his juniors were considered and promoted. However, he has not mentioned in the application as to who are the juniors who were promoted and when promoted. The applicant has prayed for a direction to the respondents to consider his case for promotion to Group-C post giving retrospective effect from the date on which he was eligible for promotion prior to the date of promotion of his juniors in service with consequential benefits. The applicant had made a representation to the second respondent on 10.5.98 (Annexure A-4) which has not been considered and disposed of so far.

2. When the application came up today, learned counsel on both sides agreed that the application may be disposed of with a direction to the second respondent to consider the A-4 representation and dispose it of with an appropriate reply to the applicant.

3. In the light of above submission, the application is disposed of directing the second respondent to consider and dispose of the A-4 representation within two months from the date of receipt of a copy of this order.

There is no order as to costs.

Dated 17th June 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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Annexures referred to in this order:

A-4: True copy of representation dated 10.5.98
submitted by the applicant.